# CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 19<sup>th</sup> day of September, *2018*. Misc. Contempt Petition No. 330/00079 of 2018

In

ORIGINAL APPLICATION NO. 1643 of 2011

### Present:

HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A) HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).

- 1. Smt. Kusum Devi W/o Late Suresh Chandra 225/3, Ujiyari Purva Nayi Basti Kheora Nawabganj, District Kanpur Nagar.
- 2. Anil Kumar S/o Late Sureh Chandra225/3, Ujiyari Purva Nayi Basti Kheora Nawabganj, District Kanpur Nagar.

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By Advocate: Smt. Usha Devi Singh

#### **VERSUS**

- 1. Sri Ansuya Prasad, Senior Superintendent Post Offices City, Division Kanpur Region, Kanpur.
- 2. Anant Narayan Nanda Union of India through Secretary Ministry of Communication Department of Post Dak Bhawan, Sansad Marg, New Delhi.

.....Respondents

By Advocate: Shri R.K. Srivastava

## ORDER

## BY HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A)

Heard Smt. Usha Devi Singh counsel for the applicant and Shri R.K. Srivastava counsel for the respondents.

- 2. Learned counsel for the respondents submitted that order of this Tribunal dated 25.10.2017 has been stayed by the Hon'ble High Court vide order dated 26.7.2018.
- 3. In view of the above, C.C.P is dismissed. Notices are discharged. However, applicant is at liberty to move an application for reviewing the contempt petition basing on the judgment of Hon'ble High Court.

(Rakesh Sagar Jain)

(Gokul Chandra Pati)

Member (J)

Member (A)

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